

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2589
TO BE ANSWERED ON 11.12.2024**

STATUS OF PERMANENT EMPLOYEES IN RAILWAYS

†2589. SHRI SHER SINGH GHUBAYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to give the status of permanent employees to the temporary employees working in the Railways;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the number of the said employees in the country who are not permanent at present, zone-wise?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c) Candidates recruited to Indian Railways through direct recruitment are given the status of permanent Railways employee on successful completion of probation period. The employees under going probation are designated as temporary employees. Training, recruitment & probation are continuous processes.
